

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001

Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. L-1/236/2018/CERC

Date: 14th December, 2018

PUBLIC NOTICE

Subject : Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for the tariff period from 1.4.2019 to 31.3.2024.

In exercise of power conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has prepared the draft notification of Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for the tariff period commencing from 1.4.2019. The draft notification annexed to this notice along with recommendation of Central Electricity Authority with regard to operational norms of thermal generating station is available on the Commission's website, www.cercind.gov.in.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of above draft Regulation. The comments/suggestions/objections may be sent (3 hard copies + soft copy) to the Secretary, Central Electricity Regulatory Commission, 3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001 on or before **15th January, 2019** or may be mailed to tariff.regulation@cercind.gov.in. **The comments/suggestions may also be uploaded through SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page w.e.f. 26.12.2018. For more details or technical queries e-Court Helpdesk at 011-23353503 extn. 260 or 7042604928 may be contacted.**

3. Public Hearing on the above subject will be held on 30th and 31st January, 2019 (Wednesday and Thursday) at Scope Complex, Core 8, 7, Lodhi Road, New Delhi-110003. The date of public hearing is tentative and may undergo change. The Commission values your views and firmly believes that your participation in the public hearing will be of immense assistance in arriving at a just and fair conclusion on different issues related with determination of tariff and requests your attendance at the hearing on the above mentioned dates. It is desired that the person or organization interested to participate in the public hearing may convey advance intimation to the undersigned latest by 28.1.2019.

Sd/
(Sanoj Kumar Jha)
Secretary, CERC